(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (DR. VIRENDRA KUMAR): (a) and (b) The Government of India approved setting up of High Level Committee (HLC) on the status of women in 2013 to undertake comprehensive study to understand the status of women since 1989 as well as to evolve appropriate policy interventions based on a contemporary assessment of women's needs. The HLC examined the overall status of women including, *inter alia*, the socio-economic, health and nutritional, legal and political status, disaggregated by rural/urban, economic and social position and wherever possible by minority status. The Committee submitted its report to Ministry of Women and Child Development in June, 2015 and the report is available at: <a href="http://wcd.nic.in/documents/hlc-status-women">http://wcd.nic.in/documents/hlc-status-women</a>.

## Implementation of national nutrition mission

†2069. SHRI AMAR SHANKAR SABLE: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether Government has approved National Nutrition Mission;
- (b) if so, the details of the objectives and targets of National Nutrition Mission;
- (c) the total number of districts including districts of Maharashtra wherein this mission is proposed to be implemented in first phase and by when it will be implemented in all the districts, the details thereof; and
- (d) the amount allocated by Government under the said mission, the manner in which this amount would be utilised, State-wise and district-wise?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (DR. VIRENDRA KUMAR): (a) and (b) Yes Sir. The Government has recently approved the setting up of new National Nutrition Mission (NNM) to address the problem of malnutrition in the country. The objective of the Mission is to ensure "Suposhit Bharat" free of stunting, wasting and anaemia by targeting reduction in the level of under-nutrition, etc. NNM would primarily be a monitoring and reviewing body of nutrition centric schemes requiring convergent actions.

The target is to reduce stunting in children (0-6 years) @ 2% p.a. reduce under -nutrition in children (0-6 years) @ 2% p.a. reduce anaemia among children (6-59 months) and women and adolescent girls @ 3% p.a. and reduce Low Birth Weight (LBW) @ 2% p.a.

<sup>†</sup> Original notice of the question was received in Hindi

- (c) The roll-out plan of the scheme is: 315 districts in 2017-18, 235 districts in 2018-19 and remaining districts in 2019-20. In the first phase, 22 districts of Maharashtra are covered.
- (d) The total budget of the scheme is ₹ 9046.17 crore for three years from 2017-18. The source of funding is Government Source (50%) *i.e.* ₹ 4523.08 crore with cost sharing in the prescribed ratio with the States/UTs and IBRD or other MDB funds (50%) *i.e.* ₹ 4523.08 crore. The net Government of India share is ₹ 2849.54 crore for three years. Implementation of the scheme is by the States/UTs and the allocation of funds is based on number of districts covered in the phased roll out of the scheme.

## Sexual abuse and harassment in women shelter

2070. SHRI B. K. HARIPRASAD: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether complaints of sexual abuse and harassment of women inmates of women shelters have been reported and if so, the details thereof, including the status of Bastar Rape Case in naxalite affected area; and
- (b) the corrective measures taken to curb such incidences and monitor these shelters to curb such incidences?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (DR. VIRENDRA KUMAR): (a) No sir, as there is no Swadhar Home in Bastar District under Swadhar Greh scheme.

(b) Question does not arise.

## Anganwadi Centres in Manipur

2071. SHRI K. BHABANANDA SINGH: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of Anganwadi Centres in the country, State-wise and the details thereof, district-wise in Manipur;
- (b) the details of honorarium given to the Anganwadi workers, helpers and other staff in the State;
- (c) the manner in which the Ministry channelise the honorarium in the State, the details thereof;